

IN THE HIGH COURT OF BOMBAY AT GOA

1) LD-VC-CRI-73-2020

Ryan Fernandes Petitioner

Versus

The State & Others Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Mahesh Amonkar, Additional Public Prosecutor for the Respondents.

2) LD-VC-CRI-74-2020

Suresh Azgaonkar Petitioner

Versus

The State of Goa & Others Respondents

Mr. Ryan Menezes with Ms. Gina Almeida and Mr. Nigel Fernandes, Advocates for the Petitioner.

Mr. Mahesh Amonkar, Additional Public Prosecutor for the Respondents.

3) LD-VC-CRI-75-2020

Ramashree R. Yadav & Others Petitioners

Versus

The State of Goa & Others Respondents

Mr. Ryan Menezes with Ms. Gina Almeida and Mr. Nigel Fernandes, Advocates for the Petitioner.

Mr. Sagar Dhargalkar, Additional Public Prosecutor for the Respondents.

4) LD-VC-CRI-77-2020

AK Jayakumar Petitioner

Versus

The State & Others Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

5) LD-VC-CRI-78-2020

Norman Fernandes Petitioner

Versus

The State of Goa & Others Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

6) LD-VC-CRI-79-2020

Rohan Pai Dhungat Petitioner

Versus

The State of Goa & Others Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

7) LD-VC-CRI-80-2020

Shaikh Nafiyaz Mamlekar Petitioner

Versus

The State of Goa & Others Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

8) **LD-VC-CRI-81-2020**

Shankar Lalta Tiwari Petitioner

Versus

The State of Goa & Others Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

9) **LD-VC-CRI-82-2020**

Jovita Ryan Dos Remdios Pinto Petitioner

Versus

The State of Goa & Others Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

10) **LD-VC-CRI-83-2020**

Babi Fale & Another Petitioner

Versus

The State of Goa & Others Respondents

Mr. Ryan Menezes with Ms. Gina Almeida and Mr. Nigel Fernandes, Advocates for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondent.

Coram:DAMA SESHADRI NAIDU, &

M. S.. JAWALKAR, JJ.

Date:- 10th December, 2020.

P. C.:

Shri T. John George, the learned counsel appearing for some of the petitioners in this batch of petitions, has been hospitalized. He is said to be in the I.C.U, from where he addresses the Court. He wanted two weeks time to get on with the matter. But the learned Additional Public Prosecutor, then, reminds us that earlier the High Powered Committee took a decision and required these petitioners to surrender and to serve the remainder of their sentences. There ought not to be any extension by default without the Court's examining the merits of each case. In this context, they have also pointed out that besides Shri John George, there are also other counsel, who can as well argue the matter. Later, either Shri George John or any other counsel, as well as the parties, may supplement those arguments..

2. For a comprehensive consideration of the issue, post the matter on 17/12/2020.
3. Interim relief is extended by one week.

M. S.. JAWALKAR, J.
ap/-

DAMA SESHADRI NAIDU, J.